## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/52/2016

NAME OF THE PETITIONER(S)

: SREEKUMARI AMMA & 3 ORS

NAME OF THE RESPONDENT(S)

: NIGHTINGALE COLLEGE OF NURSING KERALA

Counsel for petitioners D. Dh

**PVT LTD & 15 ORS** 

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION FOR WHOM

1. D. Jayalakhui KSRS 10

**ORDER** 

Counsel for petitioners present. Counsel for R1 & R4 called but was absent. Counsel for petitioners prayed for time to send notice to R6 to R16. Time is enlarged at request with a direction to send notice to R6 to R16 and file proof of delivery of notice by way of an affidavit by the next date of hearing. Put up on 08.01.2018.

-sd-S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)